

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:567
ANSWERED ON:24.02.2009
RESPONSIBILITY OF TEACHERS IN MID DAY MEAL SCHEME
Murmu Shri Hemlal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether teachers in some schools have refused to take their responsibility of arranging/providing Mid-day-Meal as reported in Dainik Jagran dated 28 January, 2009;
- (b) if so, the details thereof, State-wise;
- (c) the reasons therefor and the reaction of the Government thereto;
- (d) the number of such matters reported from various States including Jharkhand during each of the last three years and current year alongwith the amount released under the scheme;and
- (e) the action taken against the guilty persons/teachers in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SHRI M.A.A. FATMI)

(a): The MDM Guidelines stipulate that teachers under no circumstances be assigned responsibilities that will impede or interfere with teaching learning process in schools. Their involvement in the programme is limited to ensure that good quality,wholesome food is served to children and actual serving and eating is undertaken in a spirit of togetherness, under hygienic conditions and in an orderly manner in about 30-40 minutes.It is also provided that the food prepared is tasted by 2-3 adults including atleast one teacher before it is served to children. No incident of refusal to take these responsibilities by any teacher has been reported so far by any State/Union Territory including Delhi and Jharkhand.

(b) to (e): In view of (a) above, question does not arise.However,the details of Central assistance released during the last three years viz. 2005-06, 2006-07 & 2007-08 and during the current year 2008-09 (upto 15.02.2009) are given in the annexure.